

**IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI**  
**PRINCIPAL BENCH**

**ITEM No. 159**  
**(IB)-141(PB)/2021**

**IN THE MATTER OF:**

Ajit Thomas	...	Applicant/Petitioner
Vs		
Leadings Hotels Ltd.	...	Respondent

**Order under Section 9 of Insolvency & Bankruptcy Code, 2016.**

**Order delivered on 22.03.2021**

**CORAM:**

**SH. B.S.V. PRAKASH KUMAR**  
**HON'BLE ACTG. PRESIDENT**

**SH. HEMANT KUMAR SARANGI**  
**HON'BLE MEMBER (TECHNICAL)**

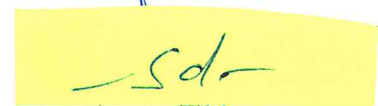
**PRESENT:**

For the Applicant : Mr. Ajit Thomas, Mr. Udit Gupta, Mr. Anup Jain,  
Mr. S.Rama, Advocates

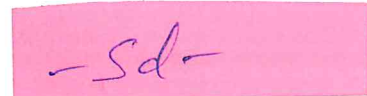
For Respondent : Mr. P. Nagesh, Sr. Adv., Mr. Harshal Kumar,  
Mr. Akshay Sharma, Mr. Shivam Wadhwa, Advs.

**ORDER**

List the matter for hearing on 03.05.2021.



**(B.S.V PRAKASH KUMAR)**  
**ACTG. PRESIDENT**



**(HEMANT KUMAR SARANGI)**  
**MEMBER (TECHNICAL)**